

NATIONAL COMPANY LAW TRIBUNAL

CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

:

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

NAME OF THE RESPONDENT(S)

: Aanandham Property Developers Private Limited & 21
others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihan
for Cibi Vishnu

Counsel for
R14 & R15

T.V.P. Sai Vihan

2) B. Dhananjay

for petitioner

B. Dhananjay

3) Shwetha Vasudevan
for
Ramasubramanian
Raja

counsel for
12th Respondent

Shwetha

4) Kuntal Kiran Murali
for Anirudh Krishnan

counsel for respondents -
3, 4, 6-11, 13, 16-18 and
20-22

Kuntal

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri Keerthikiran Murali, counsel for R3, R4, R6 to R11, R13, R16 to R18 and R20 to R22 present. Ms Shwetha Vasudevan, counsel for R12 and Shri T V P Sai Vihari, counsel for R14 & R15 are present. Counsel representing R2 & R5 called but absent. No representation. Counsel for R2 & R5 were also absent on the last date of hearing, i.e. 29.11.2016. It appears that R2 & R5 are not interested to pursue the matter. Ample opportunities were given to them to file counter but the same were not availed by them. In the circumstances they are set ex parte. At request of R12, time extended as a final opportunity to file counter. Put up on **18.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)